

**Central Administrative Tribunal
Principal Bench, New Delhi**

CP No.391/2017 in OA No. 438/2017

New Delhi, this the 01st day of August, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

N.K. Madhok S/o Late Sh. D.C. Madhok
R/o B-5, 1st Floor, Lajpat Nagar,
New Delhi-24Applicant

(By Advocate: Mr. U.Srivastava)

Versus

Sh. Rajive Nayan Choubey, Secretary
M/o Civil Aviation, GOI, Rajiv Gandhi Bhawan
Safdarjung Airport, New Delhi Respondents

(By Advocate: Mr. K.K. Rai, Sr. Counsel with Mr. Digvijay Singh, Sh.Anushul Rai)

ORDER (ORAL)

By Hon'ble Mrs. Jasmine Ahmed, Member (J);-

Learned counsel for the respondents states that they have already complied with the order dated 06.02.2017 passed by the Tribunal in OA No.438/2017. They have also filed affidavit on 28.07.2017 annexing therewith a copy of the order dated 23.06.2017 in this regard.

We have perused the said affidavit and feel that orders of this Tribunal have substantially been complied with. Accordingly, this CP is dismissed. Notices issued to the respondents are discharged. The petitioner, if he still feels aggrieved, is at liberty to avail remedy by filing fresh proceedings in accordance with law.

(Shekhar Agarwal)
Member (A)

(Jasmine Ahmed)
Member (J)

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